

Shri Datar: They are consulted whenever the officials of the Government of India or the States are appointed.

Shri V. P. Nayar: I was asking about non-officials.

Shri Datar: No, Sir. We are not consulted.

Shri V. P. Nayar: May I know whether any consultation was made in respect of the appointment of the Secretary-General of the Indian Red Cross?

Shri Datar: I have no information here.

SPECIAL POLICE ESTABLISHMENT

*1049. **Shri V. P. Nayar:** (a) Will the Minister of Home Affairs be pleased to state whether it is a fact that allegations and complaints about corrupt practices of officers of the Special Police Establishment are increasing every year?

(b) How many such allegations or complaints were received in the Ministry of Home Affairs in 1950, 1951, 1952 and 1953?

(c) What, if any, is the machinery to check corruption and crimes in the Special Police Establishment?

The Deputy Minister of Home Affairs (Shri Datar): (a) No; they are decreasing every year.

(b) 1950—6

1951—5

1952—1

1953—1

13

(c) Such allegations are enquired into by a special investigating unit that works directly under the Inspector-General, Special Police Establishment. Action—departmental or judicial—depends on the outcome of such investigation in each case.

Shri V. P. Nayar: May I know whether the officers of the Special Police Establishment are sending their property returns as required by the Fundamental Rules and if so what is the agency which verifies the truth or otherwise of such statements?

Shri Datar: So far as I am aware, they are being sent and the Government of India do look into them.

Shri V. P. Nayar: May I know whether Government are aware that owing to the very large powers given to the Special Police Establishment in the matter of investigation, certain genuine complaints against Special Police Establishment are not coming to Government because the complainants fear to approach the Government?

Shri Datar: I am not aware of any such thing.

Shri M. S. Gurupadaswamy: May I know whether it has come to the notice of the hon. Minister that in one of the cases, evidence was recorded of those who had died 13 years back?

Shri Datar: If the hon. Member will kindly make the matter specific....

Mr. Speaker: Order, order. I am afraid I should like to make the position clear. The hon. Member seems to think that the question could be put as a vague sort of an argument and that he can then lay his further argument thereon. A question is purely intended to get information so that the hon. Member may be able to make use of it on the proper occasion. I find in lots of questions a sort of argument is being carried on. That cannot be encouraged.

Shri M. S. Gurupadaswamy: I was only trying to get information.

Mr. Speaker: It is not only getting information. I can see what information is required. Yes, Shri B. S. Murthy.

Shri M. S. Gurupadaswamy: May I ask another question, Sir?

Mr. Speaker: Shri B. S. Murthy.

Shri B. S. Murthy: May I know whether legal proceedings have been instituted in any of these cases? If so, in how many?

Shri Datar: We did take action in every case. We found that in six cases the allegations were unsubstantiated. In some others, they were partly proved. Action has been taken.

Shri V. P. Nayar: May I know whether for the expenditure of this Special Police Establishment, there is a fund called Secret Service fund? May I know whether the accounts of that fund are also audited in detail by the Auditor-General.

Shri Datar: I think it is audited in a way.

Shri V. P. Nayar: Are you definite?

Mr. Speaker: Order, order. Next question

TECHNICAL EDUCATION

*1050. **Shri S. N. Das:** (a) Will the Minister of Education be pleased to state the names of the Universities whose cases have been considered and recommended by the All-India Council for Technical Education for giving grants for technical education for the year 1953-54?

(b) What is the amount of grant that has been recommended and paid in each of these cases?

(c) What was the basis on which these grants were recommended?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) to (c). A statement giving the information required is placed on the Table of the House. [See Appendix V, annexure No. 1.]

Shri S. N. Das: May I know the names of the universities or institutions whose cases were considered by the Council, but were not recommended?

Shri K. D. Malaviya: I have not got a list of those cases which have been rejected by the All India Council.

Shri S. N. Das: May I know whether any case of any university or institution has been received against the decision of the All India Council?

ملسترو آف ایجوکیشن اینڈ
 نیچرل ریسورسز اینڈ سائنٹفک ریسرچ
 (مولانا آزاد) - نہیں - جتنی مدد ان
 ۱۵ انسٹی ٹیوشنس کو دی جاتی ہے -
 کاؤنسل کی سفارہ سے دی جاتی ہے۔

[**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** No; these fifteen institutions enjoy the grants only when they are recommended by the Council.]

श्री राधेलाल व्यास : क्या माननीय मंत्री यह बतलाने की कृपा करेंगे कि क्या केवल उन्हीं टैकनिकल इंस्टीट्यूट्स या संस्थाओं को मदद दी जायगी जो किसी यूनिवर्सिटी से सम्बन्धित हैं, या ऐसी संस्थाओं को भी जैसे कि ग्वालियर टैकनिकल इंस्टीट्यूट को जो किसी यूनिवर्सिटी से सम्बन्धित नहीं हैं मदद दी जा सकती है ?

مولانا آزاد - ہاں ان کے کہیں
 پر بھی غور کیا جائے گا -

[**Maulana Azad:** Yes, we shall also consider their case.]

Shri V. P. Nayar: I find from the statement that no grant has been made to the Travancore University. May I know whether it is because the Travancore University did not ask for a grant or whether the recommendations were not accepted?

Shri K. D. Malaviya: The All-India Council for Technical Education considers all aspects of the problem and the main question before them is the advancement on a co-ordinated pattern of all types of technical subjects. The Travancore University may not have come within the purview of the All-India Council perhaps.

Shri V. P. Nayar: I wanted to know whether it is because....

Mr. Speaker: Next question.

CENSUS 1951

*1051. **Shri D. C. Sharma:** (a) Will the Minister of Home Affairs be pleased to state whether the village-wise census figures of 1951 census of the Punjab State are ready?

(b) If not, when the same will be ready?

(c) Are they open for sale to the public?